

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 192
(TO BE ANSWERED ON 16.11.2016)

RTI ACTIVISTS

192. SHRI RAJESH RANJAN:

Will the PRIME MINISTER be pleased to state:

- (a) the number of RTI activists killed and committed suicide since 2014 and number of cases where FIRs have been filed and in how many cases convictions have been made;
- (b) whether any RTI activists have asked for police protection as they fear for their life because they have filed some RTIs; and
- (c) if so, the details thereof and the steps taken by the Government thereon?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): There are some media reports that some persons have been assaulted, missing and killed in the last three years allegedly due to their RTI related activism.

However, maintenance of law and order and providing safety and security for all citizens is primarily the subject matter of State Governments concerned.
